

**OFFICE OF THE
PRINCIPAL DISTRICT & SESSIONS JUDGE SRINAGAR**

NO: 14.
DATED: 08.04.2021

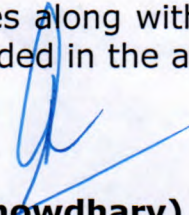
NOTIFICATION

Since the Physical hearing of the Cases has been kept in abeyance for the time being and hearings of the cases are now resorted to **Virtual Mode** owing to sudden spike of Covid-19 cases as per the Order No. 189 of 2021 /RG dated 05.04.2021 issued by the Hon'ble High Court of J&K, which has been reiterated by virtue of Order No.11 of 2021/PDJS dated 06.04.2021 read with Order No.12 of 2021/PDJS dated 07.04.2021 issued by this office.

It is hereby notified further for information of all the concerned that the **written consent for Physical appearance with the case details shall reach the office of the undersigned in the below given e-mail address at least two days before the date of hearing.**

Email id: srinagar-dc@jk.gov.in

Besides, for fresh filing of the cases, the soft copies along with e-mail id and Contact Number of the counsel shall be sent/forwarded in the aforesaid e-mail id.

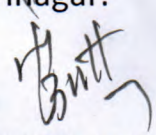

(M.A. Chowdhary)
Pr. District & Sessions Judge
Srinagar

No: 288-318/PDJS/ADM/21

Dated: 08-04-2021

Copy to:

- i. Registrar General, High court of J&K, Jammu.
- ii. Principal Secretary to Hon'ble Chief Justice High court of J&K, Jammu.
..... For information
- iii. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey (Administrative Judge for District Srinagar) High court of J&K for information of His Lordship.
- iv. I.G Kashmir Zone for information.
- v. S.S.P Srinagar for information.
- vi. S.S.P Security Kashmir for information.
- vii. All Judicial Officers posted at District Headquarter Srinagar including Addl. Mobile Magistrate, Pantha Chowk for information and Compliance.
- viii. Director Information J&K at Jammu with the request to give wide publication to this Notification through Print and Electronic Media.
- ix. CPO/PP for information with the direction to circulate among all the police stations of District Srinagar.
- x. Secretary High Court Bar Association Srinagar for information.
- xi. Secretary District Legal Service Authority for information and compliance.
- xii. System officer, e-courts for uploading the same on the District court website.
- xiii. Incharge Security, Main Gate, District Court Complex, Srinagar.
- xiv. Notice Board.
- xv. Order file.


CHIEF ADMINISTRATIVE OFFICER